

HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT JAMMU)

O R D E R

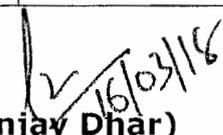
No: 1683

Dated: 16/03/2018

In terms of Rules 21 and 24 of the Jammu and Kashmir Higher Judicial Service Rules, 2009, the following Judicial Officers, who have attained or will attain the age of 50/55 and 58 in the year 2018, are found fit and eligible for continued utility as Judicial Officers beyond the age 50/ 55 and 58 years:-

S.No	Name of the Officer S/Shri	Date of Birth	Date of attaining the Age.
50 years			
1	Sanjay Parihar	01-12-1968	30-11-2018
2	Khalil Ahmad Choudhary	08-01-1968	07-01-2018
55 years			
1	Puneet Gupta	10-04-1963	09-04-2018
2	Ramesh Kumar Wattal	13-04-1963	12-04-2018
3	Sanjeev Gupta	03-01-1963	02-01-2018
4	Abdul Rashid Malik	20-03-1963	19-03-2018
5	Shujat Ali Khan	19-04-1963	18-04-2018
6	Syed Tawqeer Ahmad	02-01-2963	01-01-2018
7	Sobha Ram Gandhi	19-11-1963	18-11-2018
8	Sarfraz Husain Shah	02-03-1963	01-03-2018
58 years			
1	Kikar Singh Parihar	08-12-1960	07-12-2018
2	Aijaz Ahmad Mir	23-03-1960	22-03-2018
3	Subash Chander Gupta	28-03-1960	27-03-2018
4	Parvez Hussain Kachroo	08-07-1960	07-07-2018

By Order.


(Sanjay Dhar)

Registrar General

Dated: 16/03/2018

No. 63793-806/A.S
Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
2. Secretary to Hon'ble Mr. Justice _____
..... for information of His Lordship.

3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu;
4. Registrar Vigilance, High Court of J&K, Jammu;
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar;
6. Principal District and Sessions Judge _____
7. Concerned Officers _____
8. Chief Accounts Officer, High Court of J&K, Jammu;
9. CPC, e-Courts, High Court of J&K, Jammu for uploading the same on the Official website;
10. Order file.

12/16/18
Registrar General